

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

**WP(C) TMP NO. 134 OF 2020**

**Petitioner:-**

The South Travancore Rural Development  
Co-operative Society Ltd No. T 1840  
I floor, TC 56/215, STTRDCS Building,  
Opposite KGB, Pappanamcode P.O.,  
Thiruvananthapuram- 695 018  
Represented by its Secretary

By Advs.

Sri N.Krishnaprasad  
Sri. N.Anand

**Respondents**

1. Union of India, Ministry of Finance, North Block,  
New-Delhi-110 001, Represented by its Secretary
2. The Principal Chief Commissioner of Income Tax  
C.R. Building, I.S. Press Road, Kochi – 682018
3. The Assistant Commissioner of Income Tax (TDS),  
Thiruvananthapuram, III Floor, Aayakar Bhavan,  
Kowdiar, Thiruvananthapuram- 695 003
4. The Kerala State Co-operative Bank Ltd.,  
(Erstwhile Thiruvananthapuram District Co-operative  
Bank Ltd.), East Fort, Thiruvananthapuram- 695 023  
Represented by its Managing Director.
5. The Branch Manager,  
The Kerala State Co-operative Bank Ltd.,  
Chalai Branch, Chalai, Thiruvananthapuram District- 695 036.

By

ASGI Sri. P. Vijayakumar  
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

ASGI takes notice for the 1<sup>st</sup> respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioner to take out notice by e-mail to respondents 4 and 5. Petitioner to provide e-mail id of respondents 4 and 5 to Registry.

Operation of Ext.P4 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

**N. NAGARESH, JUDGE**

**APPENDIX**

**Petitioner's Exhibits:-**

**Exhibit-P1:** True copy of the Gazette of India notification dated 01.08.2019

**Exhibit-P2:** True copy of the press release dated 30.08.2019 issued by the Central Board of Direct Taxes

**Exhibit-P3:** True copy of the communication dated 02.01.2020

**Exhibit-P4:** True copy of the order dated 13.03.2020 issued by Respondent No. 5

**Exhibit-P(4)(a):** Translated copy of Ext.P4 notice

**Exhibit-P5:** True copy of the reply dated 20.03.2020 preferred by the Petitioner before Respondent No. 5